

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(C/ACT)/157/KOB/2022 IN MA /23/KOB/2022 in TCP/21/KOB/2019
SECTION	NCLT RULE 49
NAME OF PARTIES	GEORGE MARTIN V/S BHAGYODAYAM COMPANY REPRESENTED BY ITS ADMINISTRATOR
PETITIONERS ADVOCATE/ PROFESSIONAL	ASHOK B SHENOY
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, ABHILASH NEDIYALIL ABRAHAM

Office
Notes

Video Conference

18th Nov 2022

O R D E R

IA(C/ACT)/157/KOB/2022 IN MA /23/KOB/2022 in TCP/21/KOB/2019
IA(C/ACT)/158/KOB/2022 IN MA /24/KOB/2022 in TCP/21/KOB/2019
IA(C/ACT)/159/KOB/2022 IN MA /25/KOB/2022 in TCP/21/KOB/2019
IA(C/ACT)/160/KOB/2022 IN MA /22/KOB/2022 in TCP/21/KOB/2019

Learned counsel Mr. Ashok B Shenoy appears for the applicant. Respondent is represented by learned Authorised Representative PCS Mr. Abhilash Nediyaalil Abraham.

Matter adjourned to 23.11.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**